

[English]

MR DEPUTY SPEAKER: Zero Hour is over. Shri Satish Kumar to lay the papers on the Table.

(Interruptions)

[Translation]

SHRI SURAJ MANDAL(Godda) : Mr. Deputy Speaker, Sir, this is a very grave issue and the Government should make a statement on it (Interruptions).

13.04 hrs

At this stage, Shri Suraj Mandal and some other hon. Members came and stood on the floor near the Table.

13.041/2 hrs. _____

PAPERS LAID ON THE TABLE

Review on working of and Annual Report of the Oil and Natural Gas Commission for the year 1991-92 along with statement for delaying laying these papers

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA):

I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the oil and Natural Gas Commission for the year 1991-92, along with Audited Accounts and of its subsidiary viz. ONGC Videsh Limited, for the year 1991-92 under sub-section (3) of section 23 read with sub-section (4) of section 22 of the oil and Natural Gas Commission Act, 1959.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Oil and Natural Gas Commission for the Year 1991-92 and of its subsidiary viz. ONGC Videsh Limited for the year 1991-92.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the library. See No. LT 4004/93]#

Review on the working of and Annual report of Bhart Leather Corporation Ltd. Agra for 1991-92 along with statement for delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government on the working of the Bahart Leather Corporation Limited, Agra, for the year 1991-92.
- (ii) Annual Report of the Bharat Leather Corporation Limited, Agra, for the year 1991-92, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in the library. See No. LT. 4005/93]

(Interruptions)

MR. DEPUTY SPEAKER: Shrimati Margaret Alva.

(Interruptions)

MR. DEPUTY SPEAKER :Item No. 4. Shrimati Margaret Alva.

(Interruptions)